

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 757 of 2020

In the matter of:

Vijay Kumar Penmetsa

...Appellant.

Versus

Sisir Kumar Appikatla & Ors.

...Respondents.

Present:

For Appellant: Mr. Abhishek Anand and Mr. Viren Sharma, Advocates.

For Respondent: Mr. Y Suryanarayan, Advocate for R-1.

Mr. Pankaj Vivek, Advocate for R-2, 3 & 4.

ORDER
(Virtual Mode)

28.09.2020 Reply-Affidavits may be filed within two weeks. Rejoinder, if any, may be filed within a week thereafter.

Interim Order shall continue till next date.

List the Appeal 'For Admission (After Notice) Hearing' **on 2nd November, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)